-			rporate Debtor: DHA		RICALS PRIVATE LIMITED st of Secured Financial (				s as on: 03.01.202	4 (Version-2)			
_	Details of Clair	m received	1	Lis	st of Secured Financial O	Craditors halonging to a							
-	Details of Clair	m received				reditors belonging to a	any class of Creditor	S					
	Details of Claim received		Details of Claims Admitted								Amount		
lo. Name of Creditor	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
					NIL	NIL							
me	of Creditor	of Creditor Date of receipt	Date of receipt	Date of receipt	Date of receipt	Date of receipt  Claimed  admitted  claim  security interest	Date of receipt  Claimed  admitted  claim  security interest  guarantee	Date of receipt  Claimed  admitted  claim  security interest  guarantee  party?	Date of receipt  Claimed  admitted  claim  security interest  guarantee  party?  in CoC    Image: Im	of Creditor    Date of receipt    Amount    Amount of claim    Nature of claim    Amount covered by claim    Amount covered by security interest    Amount covered by guarantee    Whether related party?    % of voting share in CoC    contingent claim	of Creditor    Amount    Amount of claim    Nature of claim    Amount covered by claim    Amount covered by security interest    Amount covered by guarantee    Whether related party?    % of voting share in CoC    Amount of claim    Mutual dues, that may be set off      Image: Marcine in Column	of Creditor    Amount    Amount of claim    Nature of claim    Amount covered by claim    Amount covered by security interest    Manual covered by guarantee    Whether related party?    % of voting share in CoC    Amount of claim    Mutual dues, that not admitted    of claim    of claim	of Creditor    Amount    Amount of claim    Nature of claim    Amount covered by security interest    Amount covered by guarantee    Whether related party?    % of voting share in CoC    Amount of claim    Mutual dues, that not ot claim    of claim    Claim of ot claim    Claim    Claim of claim    Claim    Claim    Claim of claim    Cl

